GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1528 ANSWERED ON:06.03.2013 SHARING OF AIR SPACE Raghavan Shri M. K.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is contemplating any proposal to share military air space for civilian passenger air service;
- (b) if so, the details and benefits thereof, and;
- (c) the precautionary measures taken while using defence airspace?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

- (a): Yes, Madam.
- (b): Civil-Military airspace sharing is an ongoing process in India as per International Civil Aviation Organisation (ICAO) concept of Flexible Use of Airspace. The sharing of airspace has resulted in design/implementation of shorter fuel efficient routes and arrival/departure procedures for airports through reserved, special user airspaces. This has resulted in significant reduction in fuel burnt and carbon emissions.
- (c): Following precautionary measures are taken while using defence airspace:
- (i) The air traffic is coordinated and monitored on regular basis by Airports Authority of India (AAI) / Indian Air Force.
- (ii) Whenever the reserved airspace is not required for defence flying, the same is handed over by Defence ATC to Civil ATC for Civil air traffic.
- (iii) There is dynamic coordination of air traffic between Civil Air Traffic Control (ATC) and Defence ATC units.
- (iv) The Air Traffic Service (ATS) routes are established only after due coordination with Defence authorities.